

(d) if so, the details thereof; and

(e) the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (b) As per the information received from State Governments of Maharashtra, Andhra Pradesh, Madhya Pradesh, Chhattisgarh, Rajasthan, U.P. and West Bengal, the foodgrains including jowar, bajra and maize have been used to manufacture liquor. Government of Assam, Gujarat, Tripura, Kerala, Orissa and Chandigarh have informed that no foodgrains has been used for manufacture of alcohol.

(c) and (d) The State Government of Maharashtra and Uttar Pradesh have informed that subsidy to the liquor manufacturers is provided.

Government of Maharashtra has informed that incentives in backward areas of Vidarbha and Marathwada classified as "D" are given according to the industries Department- i.e. 150% of the Fixed Capital Investment or Rs.37.50 crores whichever is less and for areas classified as D+ -200% of the Fixed Capital Investment or Rs.50 crores whichever being less. For areas not under such classification in this State, 100% of the Fixed Capital Investment or Rs.25 crores whichever being less.

Government of Uttar Pradesh has informed that foodgrains are procured by grain based distilleries viz. (i) M/s. Jagatjit Industries Ltd, Bulandshahr (ii) M/s Radico Khetan Ltd. (grain spirit plant), Rampur and (iii) M/s Radico Khetan Ltd. (Malt spirit plant). Rampur. Subsidy is being provided to M/s Radico Khetan (Grain spirit plant, Rampur) by Government of Uttar Pradesh as this unit has fulfilled the provisions of G.O.No.2529 E-2/XIII-2005-374/98 T.C.I., dated 24.5.2005.

(e) State Governments, depending upon production and procurement of foodgrains including coarse grains decide on their usage as per local conditions.

#### **Single entrance examination for engineering and medical streams**

2980. SHRI BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has proposed to merge All India Engineering Entrance Examination (AIEEE) and All India Pre-Medical Test (AIPMT) which are being conducted by CBSE separately till now into single examination from 2010;

(b) the manner in which this proposal will help the students seeking admission into engineering and medical streams;

(c) whether State Governments are also supportive of this proposal;

(d) whether Government has decided to give weightage to the marks of Class XII when appearing in engineering tests for professional and other courses; and

(e) the details of the proposed plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No, Sir. The All India Engineering Entrance Examination, 2010 and All India Pre-Medical Test, 2010 will be conducted separately. However, there is a proposal with Central Board of Secondary Education (CBSE) to combine these two examinations in future so that the candidates seeking admission to different courses would be spared the bother of appearing in multiple entrance examinations.

(c) In the meeting of the State Education Ministers held on 18.06.2010, there was a consensus to reduce the multiplicity of entrance examinations.

(d) No such decision has been taken.

(e) Does not arise.

#### **Allocation to Bihar under Centrally Sponsored Schemes**

2981. SHRI RAM KRIPAL YADAV: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of amount allocated under Centrally Sponsored Schemes to Bihar during financial years 1998-2004 and 2004-10, scheme-wise and year-wise;

(b) the amount released against above allotment during above periods, scheme-wise and year-wise;